

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 546

TO BE ANSWERED ON DECEMBER 19, 2017
IMPLEMENTATION OF RAY IN ANDHRA PRADESH

No. 546 SHRI M. MURALI MOHAN

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Andhra Pradesh for construction of puccahouses under Rajiv AwasYojana (RAY) for the poor;
- (b) if so, the details thereof along with the total number of houses constructed/completed under this scheme and the funds released/likely to be released in this regard; and
- (c) the number of houses pending for construction under the said scheme in the State ?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c) : Yes, 7 projects were sanctioned for construction of pucca houses for urban poor based on project proposals under Rajiv Awas Yojana (RAY) received from State Government of Andhra Pradesh. Subsequently, 5 of the sanctioned projects were cancelled since these projects had not started on ground at the time of discontinuation of RAY in May, 2015. 2 ongoing RAY projects for construction of 1617 houses involving central assistance of Rs. 41.26 crore were subsumed in Pradhan Mantri AwasYojana (Urban) in Andhra Pradesh. Of the sanctioned houses, 1413 houses have been grounded for construction of which 21 houses have been completed so far. 204 houses are yet to be initiated for construction. Central assistance of Rs. 32.87 crore has been released to the State for these projects. The State may claim the balance amount of central assistance on submission of utilization certificate (s) of at least 70% of the released amount as well as corresponding physical progress. JJJJJJJ
